

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**RP NO. 20 OF 2016 IN**  
**APPEAL NO. 108 OF 2013 & Batch**

**Dated: 8<sup>th</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Gujarat Energy Transmission Corpn. Ltd. ...Review Petitioner(s)**  
**Vs. ....Respondent(s)**  
**Gujarat Electricity Regulatory Commission & Ors.**

Counsel for the Review Petitioner(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Suparana Srivastava

**ORDER**

We have heard learned counsel for the parties.

***Order is Reserved.***

**(T. Munikrishnaiah)**  
**Technical Member**  
mk/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**